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Title : Need to provide Rs. 100 Crore financial assistance to the Government of Andhra Pradesh for providing relief to the people affected by cyclonic rains in Rajampet Parliamentary Constituency.

SHRI A. SAI PRATHAP (RAJAMPET): Sir, I would like to bring to the notice of the august House that the cyclonic havoc recently occurred in my parliamentary constituency due to cyclonic depression in the Bay of Bengal.

Sir, in one night, 390 mm, the highest rainfall has been recorded in mandal headquarters of Obulavaripalli. In Rajampet and Kodur assembly segments, in eight mandal headquarters, 7,500 houses have been completely damaged leaving a number of villagers homeless. Many irrigation tanks/reservoirs were breached and the flood waters completely washed out the roads, culverts and bridges, paralysing the road transportation.

The district authorities have noticed and recorded heavy losses, destruction and severe damage to crops like banana, papaya, mangoes, oranges, lemons, betel leaves and paddy fields to the extent of 8,000 acres in both segments. With this situation, the peaceful lives of the villagers and farmers have been alarmingly ruined.

Under these pathetic conditions, I would request the Union Government to provide financial assistance of at least Rs. 100 crore immediately on *ad hoc* basis to meet the situation. This is in addition to the hon. Chief Minister's report submitted seeking financial assistance of Rs. 800 crore for the earlier damages occurred due to cyclonic effect in the last month itself in the entire State. So, I humbly request the hon. Prime Minister to release the said assistance to the State of Andhra Pradesh accordingly to meet the natural calamities in the States.